in the Rajya Sabha on the 25th July, 1983 regarding parallel postal services and state:

(a) the names of the agencies against which cases have been registered for violation of Section 4 of the Indian Post Offices Act during the last three years, year-wise;

(b) what action Government have taken so far in each cases; and

(c) whether in view of such activities Government propose to amend the Act  $t_0$  plug the loopholes?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) and (b) The case against one firm in Ahmedabad which was registered in 1981-82 was tried by the court of law and two partners of the firm were fined Rs. 105/- each. In respect of a case registered at New Delhi in 1982-83 against another firm, the case was tried in the court and the accused was discharged. The year wise number of cases under trial in the court of law and under police investigation is as under:

Year		Under trial in court	Under Police investiga- tions		
1981-82 .		•	4	3	
1982-83 .		•	NIL	2	
1983-84 .	•	•	4	4	

<sup>(</sup>c) Yes, Sir.

## Shortage of Molasses

to Questions

693. SHRI DIPEN GHOSH:

SHRIMATI KANAK MUKHERJEE: SHRIMATI ILA BHATTACHARYA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what is the estimated production of molasses in the country for this year;
- (b) what is its estimated demand in the country by the industrial consumers of alcohol for this year State-wise; and
- (c) what are the details of the steps taken by Government to cover the gap, if any between the demand and production of molasses?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH):

(a) As per present estimates, the production of molasses for the current alcohol year 1983-84 (Dec. 83—Nov. 84) is expected to be about 24 lakh tonnes.

(b) and (c) The requirement of molasses for meeting the demand of alcohol by Industrial Consumer<sub>s</sub> in the country during alcohol year 1983-84 is anticipated to be about 17.185 lakh tonnes as per the details in the statement annexed.

As against this, as per present estimate, the total availability of molasses in 1983-84 is about 32 lakh tonnes, including carry over stocks from the previous years.

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## Statement

State-wise, likely Requirement of molasses to meet projected demand of Alcohol for Industrial purposes

	Name o	f the S	State									Alcohol (in lakh litres)	Equivalent Molasses (in lakh tonnes)
1.	Uttar Pra	desh		•			•	•		•	•	550.00	2.200
2.	Bihar			•	•		•		•		•	90.00	0.409
3.	Haryana						•	•	•	•	•	13.00	0.024
4.	Punjab		•	•		•	•	•	•	•	•	15.40	0.040
5.	Assam					•	•	•	•	•	•	4.00	0.018
6.	Orissa	•	•		•		•		•	•	•	5.00	0.053
7.	West Beng	gal	•	•		•	•	•	•	•		550.00	2.500
8.	Madhya I	rades	h	•	٠		•				•	20.00	0.090
9.	Rajasthan		•	•	•	•	•		•	•	•	13.50	0.060
10.	Maharash	tra	•	•	•	•			•	•	•	1088.69	4.948
11.	Gujarat		•	•	•	•	•	•	•	•		469.58	2.134
12.	Andhra Pa	adesh		•			•	•	•	•	•	457*00	2.077
13.	Tamil Na	du	•			•	•		•	•	•	272.00	1 · 236
14.	Karnatak	٠.		•	•	•	• '		•	•	•	154.00	0.200
15.	Kerala	•		•		•	•	•	•		•	6.00	0.052
16.	Himachal	Prade	esh	•		•	•	•	•	•	•	2.25	0.010
17.	Meghalay	a		•		•	•	•			•	0.50	0.003
18.	Tripura	•		•			•	•	•			0.45	0.003
19.	Sikkim	•						•	•	•		5.00	0.022
20.	Delhi			•		•		•	•	•		9.50	0.043
21.	Pondicher	ry		•			•		•			1.80	o. <i>o</i> o8
22.	Goa, Dam	an an	d D	u		•	•	•				51.00	0.53
23.	Chandigar	h	•	•	•		•	•				2.75	0.013
24.	Dadra and	d Nag	ar H	aveli	•	•	٠		•	•	•	5.00	0.00
										То	TAL:	3782 · 12	17.18